

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**27. IA 509/2021 IA 458/2020 IA 434/2020 IA (Dis.)/3/2024 in
C.P. (IB)/10(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Brijendra Kumar Mishra
IN THE MATTER OF
Dena Bank
V/s
Shalibhadra Cottrade Pvt Ltd**

**Section 54(1) Sec 60(5) Sec 43(1) r/w Sec 44 (1), Sec 66(1) U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 458 of 2020 and IA 434 of 2020:- Counsel, Manoj Kumar Mishra appeared for the Applicant. None present for the Respondent. This is the last and final opportunity is granted to the Respondents to come present on the date fixed for hearing failing which the present Applications shall be proceeded ***ex-parte***. List this matter on **11.06.2024**.

List all other Applications on **11.06.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**
ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**